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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 170/621A/NCLT/AHM/2016 (New)
CA No. 73/621A/CLB/MB/2015 (Old)**

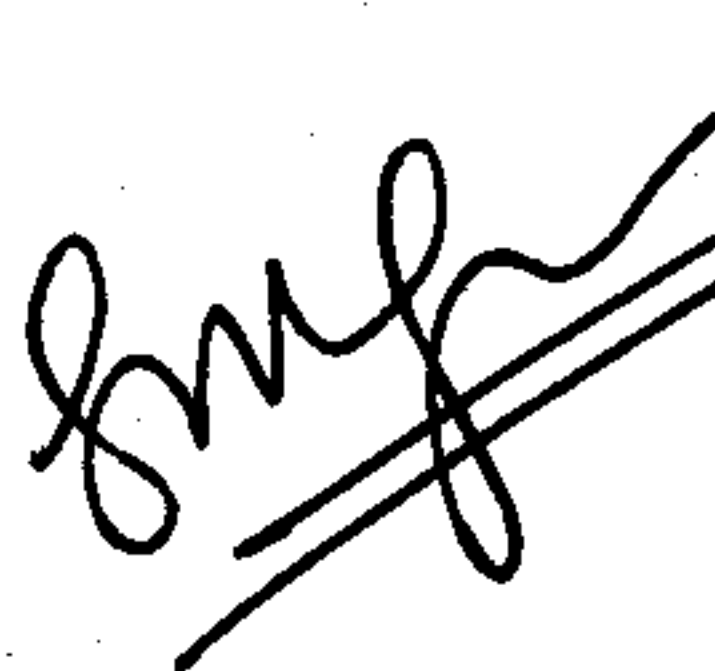
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

Name of the Company: Safal Buildcon Pvt. Ltd.

Section of the Companies Act: Section 129 of the Companies Act, 2013

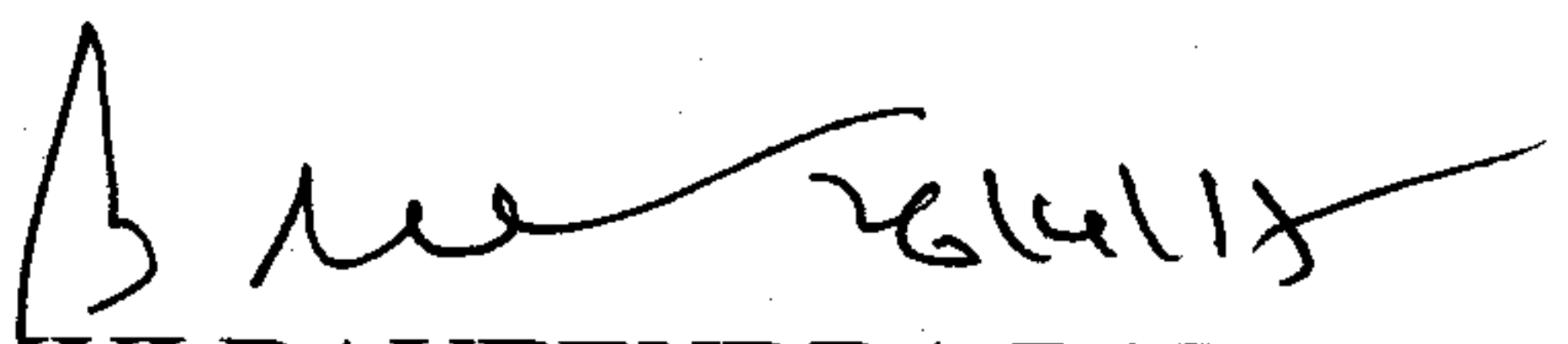
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PCS SPARSH MAHESH GUPTA	on behalf of PCS M. C. GUPTA	Mr. Rupesh Brahmbhatt & Mr. Rajesh Brahmbhatt	
2.				

ORDER

Learned PCS Mr. Sparsh Gupta i/b Mr. M C Gupta present for Petitioner.

Request of adjournment filed.

List the matter on 20.07.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of April, 2017.